

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

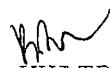
ORDERS OF THE TRIBUNAL

14.1.2009

OA 26/2009

Mr.P.N.Jatti, counsel for applicant.

Heard learned counsel for the applicant. The OA stands disposed of, at admission stage itself, by a separate order.


(B.L.KHATRI)
MEMBER (A)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 14th day of January, 2009

ORIGINAL APPLICATION NO.26/2009

CORAM :

HON'BLE MR.B.L.KHATRI, ADMINISITRATIVE MEMBER

Anjali Choudhary,
D/o Shri Mahaveer Singh,
R/o B-12, Subhash Nagar-II,
Hari Marg, Tonk Road,
Jaipur.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
Secretary to the Govt.,
Ministry of Personnel, Public Grievance & Training,
New Delhi.
2. Secretary,
Staff Selection Commission,
North Region, Block No.12,
CGO Complex, Lodhi Road,
New Delhi.

... Respondents

(By Advocate : - - -)

ORDER (ORAL)

PER HON'BLE MR.B.L.KHATRI

This OA has been filed by the applicant with the case that his representation dated 15.12.2008, addressed to respondent No.2, has not been decided so far.

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2. It was submitted that during the course of interview it was transpired that the OBC certificate of the applicant is not being treated as genuine. The applicant claims that her candidature should be considered against the reserved vacancy for OBC as an authentic certificate of OBC had been filed alongwith the application and also subsequently.

3. In view of the facts stated above, the present OA stands disposed of, at admission stage itself, with a direction to the respondent No.2 to decide the representation of the applicant dated 15.12.2008 (Ann.A/1) within a month from the date of receipt of a copy of this order. No order as to costs.

B.L.KHATRI
(B.L.KHATRI)
MEMBER (A)

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